

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 4047
ANSWERED ON 10.08.2017

DRAINAGE FROM NALLAHS INTO GANGA RIVER

4047. SHRI DEVAJIBHAI G. FATEPARA

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the National Green Tribunal has sought a report regarding the nallahs draining into Ganga river between Haridwar and Unnao;
- (b) if so, the details thereof;
- (c) whether it has also sought information on nature of affluents flowing into the river;
- (d) if so, the details thereof; and
- (e) the steps taken to check flow of affluents into Ganga river?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION
(DR. SANJEEV KUMAR BALYAN)

(a) to (d) The Hon'ble National Green Tribunal (NGT) in its order dated 19th October, 2016 in OA No.200 of 2014 in the matter of M.C. Mehta vs Union of India had directed a joint inspection team to visit the area falling in Segment 'B' of Phase-I (Haridwar to Kanpur) and identify the number of drains joining river Ganga or its tributaries and make observations in relation to quantum and quality of effluent that is going to river Ganga or its main tributaries through drains.

The joint inspection team submitted its report to the Hon'ble NGT. 86 major drains have been identified which are directly discharging into River Ganga (30 drains) and its major tributaries namely Ramganga (25 drains), Kali-East (26 drains) and Pandu river (5 drains). Of the 86 drains, 52 drains were found to be carrying domestic sewage, 2 were found to be carrying industrial effluent whereas remaining 32 were found to be carrying mixed effluent.

(e) Namami Gange Programme has been launched as a holistic approach to clean Ganga through various activities such as treatment of municipal sewage, treatment of industrial effluents, river surface cleaning, rural sanitation, afforestation & biodiversity etc. For checking entry of sewage affluents into river Ganga, sewage infrastructure projects are being sanctioned in towns along the main stem of river Ganga, which includes creation of Sewage Treatment Plants, sewage network projects and interception & diversion network to divert the flow of polluting drain towards treatment plants. To check industrial pollution, Central Pollution Control Board (CPCB) has inventorised 1109 Gross Polluting Industries (GPIs). These GPIs are being inspected and monitored regularly and closure directions are being issued to non-compliant industries.
